

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 22.05.2020 (FRIDAY)**

**COURT OF CHAIRPERSON**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. V. P. Singh, Member (Technical) and Hon'ble Mr. Alok Srivastava, Member (Technical)**

**For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 49 of 2020	Bank of India Vs. IRIS Electro Optics Pvt Ltd & Ors.	Ashish Rana	Siddharth Jain-R1 & R2 T. N. Durga Prasad- R3

**10:35 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Mr. V. P. Singh, Member (Technical)**

**For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App (AT) (Ins) No. 39 of 2020	Raj Kumar Garg & Anr. Vs. Health Care At Home India Pvt. Ltd. & Anr.	Rupesh Tyagi	S k Sharma

**10:40 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Venugopal M., Member (Judicial), and Hon'ble Mr. V. P. Singh, Member (Technical)**

**For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 1073 of 2019	Hussan Kadri Vs. Edelweiss Asset Reconstruction Co. Ltd. & Anr.	Ramesh Kumar Mishra	Bhoomika Babbar
2.	Comp. App. (AT) (Ins) No. 1392 of 2019	Amitabh Kumar Jha Vs. Bank of India & Anr.	Aditya	I.P.S. Oberoi-R1

**10:45 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App (AT) (Ins) No. 1116 of 2019	Indian Oil Corporation Ltd. Vs. Ashish Arjun Kumar Rathi.	Priya Puri	Pawan Bhushan
2.	Competition Appeal (AT) No. 18 of 2017	Ujjawal Narain & Anr. Vs. Goel Enclave & Ors.	Anuj Jain	Moti Lal Yadav

**10:50 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member(Technical)**

**For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 28 of 2020	Gopal Krishan Bathla Vs. Crown Realtech Pvt. Ltd. & Anr.	Jeetender Gupta	Pankaj Aggarwal-IRP Rajiv Narayan-R2

**11: 00 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. V. P. Singh, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member(Technical)**

**For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 181 of 2018 & I.A. No. 2946 of 2019	P. Chandra Sekhar Vs. Wincere Inc. & Ors.	Varun Mishra	Mohit D Ram
2.	Comp. App. (AT) (Ins) No. 1221 of 2019	India Power Corporation Ltd. Vs. Dynamic Cables Ltd. & Anr.	Arijit Mazumdar	Aditya Vijay
3.	Comp. App. (AT) (Ins) No. 1303 of 2019	Allahabad Bank Vs. Poonam Resorts Ltd. <b>With</b>	Reema Khorana	Anupam Sanghi
4.	Comp. App. (AT) (Ins) No. 1304 of 2019	Allahabad Bank. Vs. Link House Industries Ltd.	Reema Khorana	Anupam Sanghi

5.	Comp. App (AT) (Ins) No. 1340 of 2019	Ritu Murli Manohar Goyal Vs. SVG Fashions Ltd & Anr.	Keith Varghese	Rakesh Kumar
6.	Comp. App (AT) (Ins) No. 58 of 2020	Harrish Khurana Liquidator of TEIL Projects Ltd. Vs. Engineers India Ltd. & Anr.	D. Ramya Gayathri	Anil Kaushik-R1
7.	Comp. App (AT) (Ins) No. 76 of 2020	State Bank of India Vs. Metenere Ltd.	Ankur Mittal	Purti Marwaha

**For Admission (Fresh Cases - Urgent Mentioning)**

8.	Comp. App. (AT) (Ins) No. 482 of 2020	Ritu Rastogi Resolution Professional, Benlon India Ltd. Vs. Riyal Packers	Meera Murali	
9.	Comp. App. (AT) (Ins) No.487 of 2020	Sunil Sanghavi Vs. State Bank of India	Abhishek	
10.	Comp. App. (AT) (Ins) No.486 of 2020	Anuj Jain Interim Resolution Professional Jaypee Infratech Ltd. Vs. NBCC (India) Ltd. & Ors.	Sumant Batra	Prateek Kumar
11.	Comp. App. (AT) (Ins) No. 488 of 2020	Yes Bank Ltd. Vs. Anuj Jain, (IRP of Jaypee Infratech Ltd. & Anr.)	Anush Raajan	Prateek Kumar

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By the order of Hon'ble Acting Chairperson

-sd/-

Registrar